

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 499
TO BE ANSWERED ON 25TH JULY 2023**

UPGRADATION OF AYUSH HEALTH AND WELLNESS CENTRES

499. DR. C.M. RAMESH:

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of AYUSH health and wellness centres upgraded in different States of the country during the last three years, State-wise; and
- (b) whether doctors, nurses and other Staff are available in these centres as per requirement, number of vacancies in different fields in these centres during the last three years and the details of steps taken to fill up those vacancies expeditiously?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (b) As per the progress report received from the State/UT Governments, 5945 AYUSH Health and Wellness Centres(AHWCs) upgraded in different States of the country during the last three years. The State/UT wise number of upgraded AYUSH health and wellness centres during the last three years is furnished in **Annexure**. As per the operational guidelines of Ayush Health and Wellness Centres, the AHWCs is required to be equipped and staffed by an appropriately trained primary health care team, comprising of multi-purpose workers, ASHAs at the norm of one per thousand and axillary nurse midwife (ANM) led by a community health officer (CHO). Upgraded AYUSH dispensaries may have pharmacist, nursing staff or technicians, in addition to housekeeping staff. A qualified/certified Yoga instructor is also required to be deployed in all AHWCs on a part time basis to provide continuous and customized Yoga training to the community at AHWC and various other identified public places. The CHO is required to be deployed as a qualified AYUSH physician, on the basis of services of the particular system made available at AHWC like Ayurveda, Unani, Siddha, and Homoeopathy. Accordingly, State/UT Governments have been requested to take appropriate initiatives as per the provision of the guidelines. Further Public Health being a State subject, creation of vacancies and deployment of manpower comes under the purview of the respective State/UT Governments, and accordingly no such data is maintained by the Central Government.

State/UT wise status of functional AYUSH HWCs

Sl. No.	Name of the States/UTs	Number of AYUSH HWCs upgraded in different States of the country during the last three years
1	Andaman & Nicobar Island	6
2	Andhra Pradesh	126
3	Arunachal Pradesh	36
4	Assam	210
5	Bihar	83
6	Chandigarh	5
7	Chhattisgarh	284
8	Delhi	0
9	Dadra Nagar Haveli and Daman Diu	0
10	Goa	34
11	Gujarat	231
12	Haryana	369
13	Himachal Pradesh	240
14	Jammu & Kashmir	317
15	Jharkhand	249
16	Karnataka	300
17	Kerala	208
18	Ladakh	0
19	Lakshadweep	7
20	Madhya Pradesh	416
21	Maharashtra	281
22	Manipur	14
23	Meghalaya	0
24	Mizoram	24
25	Nagaland	32
26	Odisha	245
27	Puducherry	4
28	Punjab	0
29	Rajasthan	484
30	Sikkim	18
31	Tamil Nadu	250
32	Telangana	421
33	Tripura	0
34	Uttar Pradesh	586
35	Uttarakhand	194
36	West Bengal	271
Total		5945